

(7)

ad.
Submitted for
fixing a date.

my
5/6/06

50/15
Jh 5/6/06

DRXJ,

List on 5/7/06 before
D.B. Atm
5/6

DA.05.07.06

Hon. Mr. A.K. Singh, AM
Hon. Mr. K. Elango, J.M

None for the applicant even in the revised
call. Sri D.S. Shukla for respondents is present.

A perusal of order sheet shows that
whenever Review Application is listed before
court, the same has been ~~not~~ adjourned on
account of illness of counsel for applicant.
Today also, none is present for the applicant.
It appears that the applicant is no more
interested in prosecuting the matter. According
Rev. Application is dismissed for default
as well as for non-prosecution.

OK
copy of
order issued.

Jh
21.3.07

K. Elango
J.M.

K. Elango
AM

R